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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 395/2017 in Co. Appeal No. 34/59/NCLT/AHM/2017

Coram:

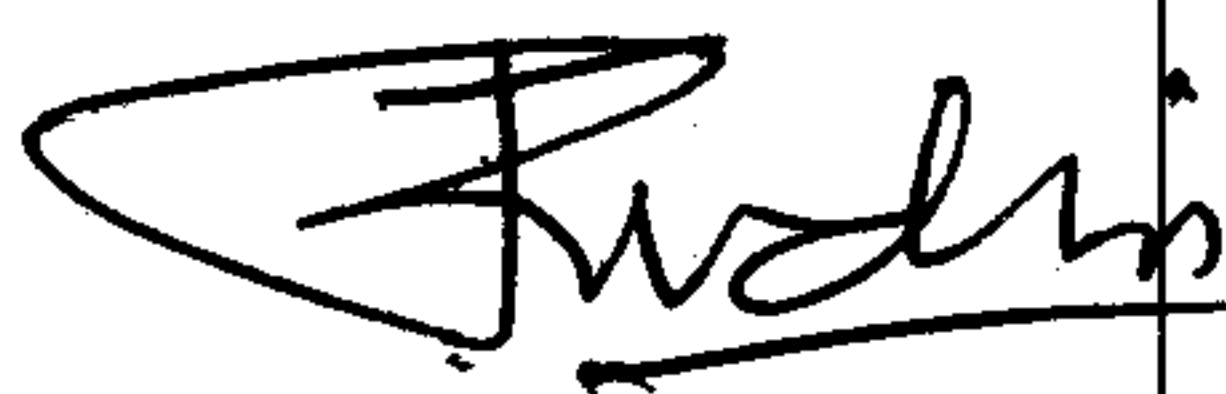
**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017**

Name of the Company: Niklesh Tirthdas Nihlani.
V/s.
Shah Poddar Nihlani Organisers Pvt Ltd & ors.

Section of the Companies Act: Section 59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Jigankumar Gandhi	PCS For Shah Poddar	For behalf of Ashish Doshi	
2.	DHIREN R. DAVE	PCS	Petitioner	

ORDER

Learned PCS Mr. Dhiren Dave present for Applicant. Learned PCS Mr. Jigarkumar Gandhi i/b Learned PCS Mr. Ashish Doshi present for Respondent no. 1 in IA 395/2017.

Proof of dispatch of copy of application on Respondent filed.

Learned PCS for Respondent no. 1 requested time to file reply.

Respondent shall file its reply serving a copy in advance to petitioner/ applicant

List the matter on 16.01.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 5th day of December, 2017.